

POST OFFER ADVERTISEMENT

UNDER REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, (AS AMENDED), FOR THE PUBLIC SHAREHOLDERS OF MRO-TEK REALTY LIMITED

(Formerly Known as “MRO-TEK Limited”) (“MRO-TEK”/“Target Company”)

Registered Office: “Maruthi Complex”, No.6, New BEL Road, Chikkamaranahalli, Bengaluru - 560 054

Corporate Identification Number (CIN): L28112KA1984PLC005873

Tel No: +91 80 23332951; **Fax No:** +91 80 23333415; **Email:** grd@mro-tek.com, **Website:** www.mro-tek.com

Open Offer for Acquisition of 48,57,997 Equity Shares from Shareholders of the MRO-TEK Realty Limited by Mr. Aniruddha Mehta, Mrs. Gauri A. Mehta and Umiya Holding Private Limited (herein collectively referred as “the Acquirers”)

This Post Offer Advertisement is being issued by **Karvy Investor Services Limited**, on behalf of **Mr. Aniruddha Mehta, Mrs. Gauri A. Mehta and Umiya Holding Private Limited** in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended. The Detailed Public Statement (“DPS”) with respect to the aforementioned offer was made on 26th May, 2016, Thursday in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Hosadigantha (Kannada) (Bengaluru) and Loksatta (Marathi) (Mumbai).

1	Name of the Target Company	MRO-TEK REALTY LIMITED		
2	Name of the Acquirers	Mr. Aniruddha Mehta, Mrs. Gauri A. Mehta and Umiya Holding Private Limited (“UHPL”)		
3	Name of the Manager to the Offer	Karvy Investor Services Limited		
4	Name of the Registrar to the Offer	Karvy Computershare Private Limited		
5	Offer Details:			
	a) Date of Opening of the Offer	July 08 th , 2016, Friday		
	b) Date of Closure of the Offer	July 21 st , 2016, Thursday		
6	Date of Payment of Consideration	August 01 st , 2016, Monday		
7	Details of Acquisition			
Sl. No	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals
7.1	Offer Price	₹ 42 per Fully paid up equity share.		₹ 42 per Fully paid up equity share.
7.2	Aggregate number of shares tendered	48,57,997		2,97,006
7.3	Aggregate number of shares accepted	48,57,997		2,97,006
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 20,40,35,874		₹ 1,24,74,252
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	NIL		NIL
7.6	Shares Acquired by way of Share Purchase Agreement (SPA) dated May 19, 2016			
	• Number	74,10,056		74,10,056
	• % of Fully Diluted Equity Share Capital	(39.66%)		(39.66%)
7.7	Shares Acquired by way of Open Offer			
	• Number	48,57,997		2,97,006
	• % of Fully Diluted Equity Share Capital	(26%)		(1.59%)
7.8	Shares acquired after Detailed Public Statement			
	• Number of shares acquired	Nil		Nil
	• Price of the shares acquired	N.A		N.A
	• % of the shares acquired	N.A		N.A
7.9	Post offer share holding of Acquirer			
	• Number	1,22,68,053		77,07,062
	• % of Fully Diluted Equity Share Capital	(65.66%)		(41.25%)
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer
	• Number	1,12,74,546	64,16,549	1,12,74,546
	• % of Fully Diluted Equity Share Capital	(60.34%)	(34.34%)	(60.34%)
				1,09,77,540
				(58.75%)

- The Acquirers, including the Board of Directors of UHPL severally and jointly accept full responsibility for the information contained in this Post Offer Announcement and also for the obligation of the Acquirers as laid down in terms of the SEBI (SAST) Regulations, 2011.
- A copy of this Post Offer Advertisement will also be available on the websites of SEBI, BSE, NSE and at the registered office of the Target Company.
- Shareholders of MRO –TEK Realty Limited are requested to note that the above Post – Offer Advertisement was scheduled to be published on Thursday the August 04, 2016, in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Hosadigantha (Kannada) (Bengaluru) and Loksatta (Marathi) (Mumbai). However, due to technical reasons at the publisher’s end, the advertisement was published only in Hosadigantha (Kannada) (Bengaluru) edition on August 04, 2016. This Post – Offer Advertisement is being published in all the newspapers stated above.
- The capitalized terms not defined herein will have the same meaning as defined in the Public Announcement, DPS and the Letter of Offer. This Post offer Advertisement is being issued in all the newspapers in which the DPS has appeared.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF ACQUIRERS

KARVY

INVESTMENT BANKING

KARVY INVESTOR SERVICES LIMITED

“Karvy House”, 46, Avenue 4, Street No.1, Banjara Hills, Hyderabad -500 034, India.

Tel.: 91 40 2342 8774/ 2331 2454, Fax: 91 40 2337 4714, Email: cmg@karvy.com

Investor Grievance Email: igmbd@karvy.com, Website: www.karvyinvestmentbanking.com

Contact Person: Mr. P. Balraj/ Mr. Avinash Palivela, SEBI Registration No.INM000008365

Place: Hyderabad

Date: August 04, 2016